

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 193 of 2014

Dated : 28th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Him Urja Pvt. Ltd. ... Appellant(s)

Versus

Uttarakhand Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr Arun Gupta and Ms Mandakini
Ghosh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr. Sanjay Singh and Mr Pradeep Misra
for R-2 & 3

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 14.11.2014 after serving copy on the other side.

Post the matter on **04.12.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/sh